

**Most Immediate**  
**Election Matter**

**F. No. C-50/08/2018-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

New Delhi the 6<sup>th</sup> November, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

**Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018– Deployment of Expenditure Observers-Reg.**

Sir,

I am directed to refer to Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2018/Vol.II dated 06.11.2018 on the subject cited above and to inform that the Commission has deployed 4 IRS(C&CE) Officers as Expenditure Observers in General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018.

2. Appointment letters of the officers are being forwarded. The concerned Chief Commissioners are therefore requested to intimate the officers with the request to intimate the officers to attend a short briefing to be held in **Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on 14.11.2018 (for Expenditure Observers deployed in Madhya Pradesh) and 12.11.2018 (for Expenditure Observers deployed in Rajasthan).**

Yours faithfully,

Encl. as above

  
(S.A. Ansari)

Under Secretary to the Government of India  
011-2095529

Copy to:

The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBIC.

  
(S.A. Ansari)

Under Secretary to the Government of India

**MOST IMMEDIATE**  
By Special Messenger/e-mail

# **ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001  
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. II

Dated: 06<sup>th</sup> November, 2018

To  
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi  
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh,  
Mizoram, Rajasthan and Telangana, 2018- Deployment of Expenditure Observer -  
Reg.

Sir,  
I am directed to refer to your letter no. C-50/08/2018-Ad. II, dated 17.10.2018,  
31.10.2018 and 01.11.2018; and to state that the Commission has deployed following  
IRS(C&CE) officers as Expenditure Observers in the General Election to Madhya Pradesh  
Legislative Assembly, 2018 as under:-

Sl. No.	Expenditure Observer	No. of AC [District]	State
1	Sh. Pankaj Kumar Singh, IRS(C&CE):09 [R-24203]	AC nos. 189, 190, [District Barwani]	Madhya Pradesh
2	Sh. Manjunath T, IRS(C&CE):10 [R-21925]	AC no. 86 [District Anuppur]	Madhya Pradesh
3	Sh. N. Raghavendra, IRS(C&CE):13 [R-24201]	AC no. 162 [District Rajgarh]	Madhya Pradesh
4	Md. Faizul Haque, IRS(C&CE):09 [R-18698]	AC nos. 4, 5 & 6 [District Ganganagar]	Rajasthan

2. Appointment letters of the above mentioned four Expenditure Observers are being forwarded herewith with the request to intimate the Expenditure Observers to attend a short briefing to be held in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on **14.11.2018 [for Expenditure Observers deployed in Madhya Pradesh]** and **12.11.2018 [for Expenditure Observer deployed in Rajasthan]** respectively and thereafter to make their visit to their assigned ACs/District Hq..

Yours faithfully,


  
(RAJAN JAIN)  
UNDER SECRETARY

*65th  
Bogachin Amudh  
Kollah  
CCST*



Copy to:-

1. The Chief Electoral Officer, Madhya Pradesh, Bhopal for information and necessary action. (By e-mail/Speed Post)
2. Sh. Pankaj Kumar Singh, IRS(C&CE):09 [R-24203] with the request to attend a short briefing to be held in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on 14.11.2018 and thereafter to make his visit to his assigned AC/District Hq. on 15.11.2018. (e-mail id: [pankaj.kr@gov.in](mailto:pankaj.kr@gov.in), mob. no. 09818416661) (By e-mail)
3. Sh. Manjunath T, IRS(C&CE):10 [R-21925] with the request to attend a short briefing to be held in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on 14.11.2018 and thereafter to make his visit to his assigned AC/District Hq. on 15.11.2018. (e-mail id: [manjunath.manju@gov.in](mailto:manjunath.manju@gov.in), mob. no. 09574530878) (By e-mail)
3. Sh. N. Raghavendra, IRS(C&CE):13 [R-24201] with the request to attend a short briefing to be held in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on 14.11.2018 and thereafter to make his visit to his assigned AC/District Hq. on 15.11.2018. (e-mail id: [raghavendra.karli@gov.in](mailto:raghavendra.karli@gov.in), mob. no. 09902744927) (By e-mail)
4. Md. Faizul Haque, IRS(C&CE):09 [R-18698] with the request to attend a short briefing to be held in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi-01 on 12.11.2018 and thereafter to make his visit to his assigned AC/District Hq. on the same day. (e-mail id: [md\\_faizulhaq@gov.in](mailto:md_faizulhaq@gov.in), mob. no. 09955580000) (By e-mail)
5. West Section-I, North Section-I and CEMS-I.

  
(RAJAN JAIN)  
UNDER SECRETARY